

The Conference also decided that the conduct of the affairs of trade unions should be placed more and more in the hands of persons drawn from the ranks of the workers engaged in industry; or who have had experience of actual work in industry. The progress of the scheme of Workers' Education will facilitate the development of leadership from the ranks of workers.

**Suicide by R.M.S. Employee**

18. { Shri A. V. Raghavan:  
 Shri Pottekkatt:  
 Shri Kappen:  
 Shri P. Kunhan:  
 Shri Nambiar:  
 Shri Dinen Bhattacharya:  
 Dr. Ranen Sen:  
 Dr. Saradish Roy:

Will the Minister of Communications be pleased to state:

(a) whether his attention has been drawn to the reports in the "Mathrubhumi" and "Kerala Kaumudi" regarding the suicide of an R.M.S. employee of Ernakulam on the 23rd September, 1964 due to official harassment;

(b) if so, whether an inquiry has been conducted in the matter;

(c) whether any financial assistance has been rendered to the family of the deceased; and

(d) what are the findings of the inquiry and the action taken against any officials?

**The Deputy Minister in the Department of Communications (Shri Bhagavati):** (a) Yes.

(b) Yes. A preliminary Departmental enquiry has been conducted.

(c) A sum of Rs. 250 was paid immediately to the widow from the P. & T. Welfare Fund. The Prime Minister has also sanctioned a sum of Rs. 300 to the widow. Action has been taken to expedite grant of family pension and gratuity.

(d) The enquiry report is under examination.

**Children Education Allowance for Jawans**

19. { Shri A. V. Raghavan:  
 Shri Pottekkatt:  
 Shri Kappen:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that under the Rules in force, Children's educational allowances are not being paid to the Jawans when the children attend school while staying with their parents;

(b) if so, the reasons for denying this facility to them; and

(c) whether there is any proposal to review the rules?

**The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju):** (a) Yes, Sir. The same is the position in respect of school-going children of Central Civil Government servants.

(b) Because no extra expenditure is incurred by parents when their school-going children stay with them.

(c) No, Sir.

**Postal Uniformless Day**

**20. Shri H. V. Koujalgi:** Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the All India Postal Employees Union (Bombay city Branch) observed 9th October, 1964 as uniformless day;

(b) if so, how many postmen went about their beat without uniform or any other emblem;

(c) since how long the uniforms have not been supplied; and

(d) the steps taken in the matter?

**The Deputy Minister in the Department of Communications (Shri Bhagavati):** (a) Yes, Sir.

(b) From 50 per cent to 75 per cent in different Divisions in Bombay city.

(c) The uniforms are due to be supplied any time during the summer season though efforts are made to make supplies by 1st March. The Khadi and Village Industries Commission supplied the bulk of khadi cloth in

July and August, 1964 after a delay of ten months. This has caused serious delay in the supply of uniforms.

(d) 13,546 sets, that is, about half of the uniforms have been fabricated till now and partial supplies are being made. All efforts are also being made to complete the supplies by the end of November 1964.

**Large Scale Conversion to Islam of Adivasis in Pakistan**

21. { Shri S. N. Chaturvedi:  
 Shri Prakash Vir Shastri:  
 Shri Vishram Prasad:  
 Shri Subodh Hansda:  
 Shri Hukam Chand  
 Kachhavaiya:

Will the Minister of External Affairs be pleased to state:

(a) whether there has been large scale conversions to Islam of Adivasis in Pakistan;

(b) if so, whether there is reason to believe that these have been brought about by compulsion; and

(c) Government's reaction thereto?

**The Minister of External Affairs (Shri Swaran Singh):** (a) The Government of India have seen reports regarding the conversion of Adivasis to Islam.

(b) and (c). We have no authentic or sufficient information which will enable the Government of India to reach any conclusions regarding the manner of conversions. The Indian High Commission in Pakistan have, therefore, been requested to seek information from the Pakistani authorities regarding circumstances in which these conversions took place.

**Cash Awards for Military Gallantry**

22. { Shri Brij Raj Singh-Kotah:  
 Shri Yashpal Singh:

Will the Minister of Defence be pleased to state:

(a) whether the cash awards given

by various States for military gallantry have been made uniform;

(b) if so, the details thereof; and

(c) if not, the action proposed to be taken in the matter?

**The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju):** (a) and (b). All the State Governments were requested to consider the question of adoption of a uniform scale of cash rewards at the following level:—

For Param Vir Chakra—Rs. 10,000/-  
 (plus Rs. 500/- annuity for 30 years).

For Maha Vir Chakra—Rs. 7,500/-

For Vir Chakra —Rs. 3,000/-

The Governments of Andhra Pradesh, Assam, Bihar, Gujarat, Jammu & Kashmir, Madhya Pradesh, Madras, Orissa, Punjab and Uttar Pradesh have adopted the above scale. The Government of Mysore have adopted the above scale, but have not sanctioned any annuity for recipients of Param Vir Chakra. The Government of Maharashtra have adopted the scale for Maha Vir Chakra and Vir Chakra, but for Param Vir Chakra they have sanctioned a lumpsum reward of Rs. 15,000/- plus an annuity of Rs. 500/- payable for 20 years. The Government of Rajasthan have sanctioned the scale of Rs. 10,000/- for Param Vir Chakra, Rs. 5,000/- for Maha Vir Chakra and Rs. 2,000/- for Vir Chakra, in addition to some land in the Rajasthan canal area. The Government of Kerala have adopted the scale of Rs. 6,000/- for Param Vir Chakra, Rs. 3,000/- for Maha Vir Chakra and Rs. 2,000/- for Vir Chakra. The Government of West Bengal have adopted the following scale:—

For Param Vir Chakra Rs. 10,000/- lumpsum  
 or Rs. 600/- per annum\*

For Maha Vir Chakra Rs. 5,000/- lumpsum  
 or Rs. 300/- per annum\*

For Vir Chakra Rs. 2,500/- lumpsum  
 or Rs. 150/- per annum\*

\*Posthumous rewards are to be paid annually. A reward drawn annually by the awardee is to be paid till his death. A reward payable to the awardee's family is to be paid till the death or remarriage of the widow and/or till the minor children attain majority.